Annexure – 6
Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

## **List of operational creditors (Employees)**

(Amount in₹)

Sl.	Name of	Name	Identification	Details of claim		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	received						contingent	any mutual	claim under	claim not	any
	representative,	emplo		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
	if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-		1	
						admitted	claim	party?	applicable		off		1	

NIL